

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1284
ANSWERED ON:03.03.2011
SPECIAL RAILWAY PROJECTS
Sethi Shri Arjun Charan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a number of Railway Projects have been notified as 'Special Railway Project' under Railway (Amendment) Act, 2008, in order to expedite land acquisition process;
- (b) if so, the details thereof, Zone-wise;
- (c) the present status of progress made thereafter on such special projects;
- (d) whether the Railways propose to declare Haridaspur-Paradeep and Khurda-Bolangir new rail lines as 'Special Railway Project' in the East Coast Railway in Odisha; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (e): The information is being collected and will be laid on the Table of the Sabha.